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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on 4th May, 2016, passed the Anti-Hijacking Bill, 2016.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:-

""In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Anti-Hijacking Bill, 2016 which has been passed by the Rajya Sabha at its sitting held on the 4th May, 2016."

2. Madam Speaker, I lay on the Table the Anti-Hijacking Bill, 2016, as passed by Rajya Sabha on the 4th May, 2016."